

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07-03-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

	T.P No.	Purpose	Section	Name of the Parties
CP176/16	TP200/17	Hearing	391 394	AMD India Pvt Ltd

SL.NO. NAME (IN CAPITAL)
&

DESIGNATION

PHONE NUMBER

REPRESENTATION TO WHOM
(Petitioner Respondent)

SIGNATURE

1. SPTI. P. KAN

SPT Leg 4

Advocate for petitioner - P.

2) Nandan K. Karmali O/o OL

Asst.

9902220304.

Counsel for Petitioner is present. Assistant from OL Office is present. No representation for ROC and RD. Fresh notice to ROC and RD.

List this matter for consideration to 21.03.2017.

MEMBER (J)

MEMBER (T)